

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**Subject: Assignment of additional charge of the vacant posts of Secretary DLSAs to available Judicial Officers.**

**ORDER**

**No:- 1438 of 2024/RG**

**Dated:- 19.09.2024**

In partial modification to High Court Order No. 1393 of 2024/RG dated 11.09.2024, Sub Judge, Kupwara shall hold the additional charge of Secretary DLSA, Kupwara.

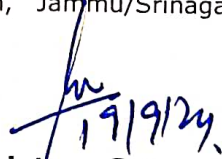
  
**(Shahzad Azeem)**  
**Registrar General**

**No:- 42801-28/RG/GS**

**Dated:- 19.09.2024**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_;  
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K.
5. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;  
.....for information;
7. Member Secretary, J&K Legal Services Authority for information and n/a please.
8. All Principal District and Sessions Judges of the UT of J&K;
9. Member Secretary, High Court Legal Services Committee.
10. Concerned Officers \_\_\_\_\_;  
.....for information and necessary action.
11. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the High Court website.
12. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
13. Order file

  
**Registrar General**